

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-II

27. C.P (IB)-608(MB)/2018

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.04.2021**

NAME OF THE PARTIES: - Vishwanath Industries
V/s
Gammon India Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Ld. Counsel Mr. Ajinkya Kurdukar appeared for the Operational Creditor. None appeared for the Corporate Debtor. List the matter on **16.04.2021** for hearing.

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-
H.P. CHATURVEDI
Member (Judicial)

Dated this the 09th day of April, 2021
Sushil